

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 419
TO BE ANSWERED ON 01ST DECEMBER, 2015

CHHATTISGARH MODEL OF PDS

419. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Chhattisgarh Model of targeted Public Distribution System has earned appreciation for its effectiveness and success in delivering foodgrains and other essential commodities to targeted beneficiaries;
- (b) if so, the details thereof along with the positive points identified by the Government therein;
- (c) whether the Government has advised other States to implement this model; and
- (d) if so, the details thereof along with the reaction of the States thereto?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) to (d): Some States such as Chhattisgarh have demonstrated various reforms for streamlining and strengthening of Targeted Public Distribution System (TPDS), such as digitization, online allocation, supply chain management, etc. Based on such learning, innovation and best practices of States/UTs, this Department had come up with a plan scheme on "End-to-end Computerization of Targeted Public Distribution System (TPDS) Operations" during 12th Five Year Plan (2012-17) which comprises activities namely, digitization of ration card/beneficiary and other databases, computerization of supply-chain management, setting up of transparency portals and grievance redressal mechanisms etc. The scheme is being implemented in all States/UTs on cost-sharing basis at a total cost of Rs.884.07 crore, out of which Government of India's share is Rs. 489.37 crore and States/UTs share is Rs. 394.70 crore. In addition to the financial support, Central Government is also providing requisite technical support through NIC to the States/UTs as per their requirements. As reported by States/UTs, the status of implementation of the scheme (physical) upto 31.10.2015 is at Annex.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE UNSTARRED QUESTION NO. 419 DUE FOR ANSWER ON 01.12.2015 IN THE LOK SABHA

Status of End-to-End Computerization of TPDS Operations

(as on 31.10.2015)

S.N.	States/UTs	Ration Card Data Digitization	RC data available on Portal	Online Allocation	Supply-Chain Management	Transparency Portal	Online Grievance	Toll-Free Number
1	Andaman & Nicobar Islands	100%	Yes	Partial (South Andaman)-	In Progress	Yes	Yes	Yes
2	Andhra Pradesh	100%	Yes	Implemented	Implemented	Yes	Yes	Yes
3	Arunachal Pradesh	76%	Partially	Few locations	-	Yes	-	Yes
4	Assam	100%	Yes	Trial run in 4 districts-	-	-	Yes	Yes
5	Bihar	100%	Partially	Implemented	Implemented	Yes	Yes	Yes
6	Chandigarh	100%	Yes	-	-	Yes	Yes	Yes
7	Chhattisgarh	100%	Yes	Implemented	Implemented	Yes	Yes	Yes
8	Dadra and Nagar Haveli	100%	Partially	-	-	Yes	-	Yes
9	Daman and Diu	100%	Yes	-	-	Yes	-	Yes
10	Delhi	100%	Yes	Implemented	Implemented	Yes	Yes	Yes
11	Goa	100%	Yes	Implemented	Implemented	Yes	Yes	Yes
12	Gujarat	100%	Yes	Implemented	In Progress	Yes	Yes	Yes
13	Haryana	100%	Yes	Only 4 blocks	-	Yes	Yes	Yes
14	Himachal Pradesh	64%	Yes	-	-	Yes	Yes	Yes
15	Jammu and Kashmir	69%	Partially	In progress	-	-	-	Yes
16	Jharkhand	100%	Yes	3 Districts	-	Yes	Yes	-
17	Karnataka	100%	Yes	Implemented	Implemented	Yes	-	Yes
18	Kerala	100%	Partially	-	-	Yes	Yes	Yes
19	Lakshadweep	100%	Yes	-	-	-	-	-
20	Madhya Pradesh	100%	Yes	Implemented	Implemented	Yes	Yes	Yes
21	Maharashtra	100%	Partially	Implemented	2 districts	Yes	Yes	Yes
22	Manipur	100%	Yes	In Progress	-	-	-	Yes
23	Meghalaya	100%	Yes	In Progress	-	Yes	Yes	Yes
24	Mizoram	100%	Yes	In Progress	-	-	Yes	Yes
25	Nagaland	99%	Yes	In Progress	-	Yes	-	Yes
26	Odisha	100%	Yes	Implemented	Partially	Yes	Yes	Yes
27	Puducherry	100%	Yes	2 divisions	2 divisions	Yes	Yes	Yes
28	Punjab	81%	Yes	-	-	-	Yes	-
29	Rajasthan	100%	Yes	-	-	-	Yes	Yes
30	Sikkim	100%	Yes	Implemented	-	Yes	-	Yes
31	Tamil Nadu	100%	-	Implemented	Implemented	-	-	-
32	Telangana	100%	Yes	Implemented	In progress	-	Yes	Yes
33	Tripura	98%	Yes	Implemented	-	Yes	Yes	Yes
34	Uttarakhand	100%	Yes	-	-	Yes	Yes	Yes
35	Uttar Pradesh	86%	Partially	Implemented	-	Yes	Yes	Yes
36	West Bengal	90%	Partially	Implemented	In progress	Yes	Yes	Yes
Completion Status		29	27	16	8	27	26	32

**Statement is prepared as per reports received from States/UTs and NIC from time to time.*
